

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III**

**Item No.-206**  
IB-717(ND)/2019

**IN THE MATTER OF:**

M/s. Oriental Bank of Commerce  
Vs.  
M/s. Sidhartha Buildhome Pvt. Ltd.

....APPLICANT

...RESPONDENT

**SECTION**

U/s 7 IBC code 2016

**Order delivered on 27.01.2020**

**CORAM:**

**CH. MOHD. SHARIEF TARIQ**  
**MEMBER (JUDICIAL)**  
**SMT SAROJ RAJWARE**  
**MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Mr. SK Sharma, Mr. Sabay Choudhary, Advocates  
For the Respondent : Mr. Prateek Gupta, Advocate, Mr. HKP Sinha, AR  
For the Intervener :

**ORDER**

Counsels for both sides are present. As seen from the records, this matter is pending for a long time. The Counsel for the Corporate Debtor has sought last and final opportunity for Settlement, the same is granted, failing which, both sides shall make final submissions on the next date of hearing.

Put up on 24.2.2020.

-S-d-

(SAROJ RAJWARE)  
MEMBER (TECHNICAL)

Surjit

-S-d-

(CH. MOHD. SHARIEF TARIQ)  
MEMBER (JUDICIAL)